NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2017

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi

NAME OF THE RESPONDENT(S)

: M/s Aswini Health Care Ltd

UNDER SECTION

: 241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SRINIVASAN 1 MOHAMED JAVED SHERIF SUSHMITA UDAYSHANKAR

COUNSELS FOR R1 to R11 Hanes

A. G. SATHYA WARAYAMA COUNSEL FOR PERPITENTA Showing S. P. m wali knisma.

Counsel (on Respondent S. P. murab

purpon

ORDER

Shri A G Sathyanarayana, counsel for petitioner present. Shri Mohamed Javed Sherif, counsel for R1 to R11 present and filed counter and served a copy of the same to the other side. Shri S P Murali Krishnan, counsel for R12 to R22 present and prayed time for filing counter. Time enlarged at request for filing counter. Put up on <u>09.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)